

ORDER SHEET

O.A / MA / RA / CP NO. 569 OF 2002Applicant/s M. P. Yadav Respds. U.O.I. & OrsAdvocate for Applicant/s Sri S.K. Day Advocate for Respondent/s Sri K. P. Singh
Sri S.K. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No. 16
	<p style="text-align: right;">O.A. No.569/02</p> <p>20.10.2010 Hon'ble Mr. Justice S.C. Sharma, Member (J) Hon'ble Mr. D.C. Lakha, Member (A)</p> <p>Even at the time of revising the list. None is responding for the applicant. However, ^{Mr.} N.P. Singh holding brief of Mr. K.P. Singh is present for the respondents. Hence, O.A. stands dismissed in default of the applicant.</p> <div style="display: flex; justify-content: space-around; margin-top: 20px;"> <div style="text-align: center;">  <p>A.M.</p> </div> <div style="text-align: center;">  <p>J.M.</p> </div> </div> <p style="text-align: center;">/S.V./-</p>	

Contd. On Sheet No.